

**GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO.614
TO BE ANSWERED ON 19.07.2017**

PM's VISIT TO USA

**614. SHRI MULLAPPALLY RAMACHANDRAN:
PROF. K.V. THOMAS:**

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether the Government noted the mention of "Indian administered Jammu and Kashmir" in the United States Government order issued during the visit of Prime Minister;**
- (b) if so, the details thereof and whether the Government has raised any objection to the said mention and sought amendment; and**
- (c) if so, the details thereof?**

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
[GEN. (DR) V. K. SINGH (RETD)]**

(a) to (c) On 26 June 2017, during the visit of Prime Minister to the US, the US Department of State designated Syed Salahuddin, leader of the militant group Hizb-ul-Mujahideen (HM) as a Specially Designated Global Terrorist(SDGT). The Media Note issued by the State Department in this regard on that date had interalia stated "Under Salahuddin's tenure as senior HM leader, HM has claimed responsibility for several attacks, including the April 2014 explosives attack in Indian-administered Jammu and Kashmir, which injured 17 people."

Taking cognizance of this, the Ministry's Spokesperson had issued a statement on June 29, 2017 reiterating the well-known position of India that the entire state of Jammu & Kashmir is an integral part of India. The matter was also taken up with the US Government, following which Media Note has been amended by the US State Department in which the reference to 'Indian-Administered Jammu and Kashmir' has been replaced by 'the state of Jammu and Kashmir'.
